

GOVERNMENT OF RAJASTHAN  
LAW & LEGAL AFFAIRS DEPARTMENT

No. F. 1(2)Nyay/2016

Jaipur, Dated: 20 APR 2016

NOTIFICATION

In exercise of the powers conferred by sub section 1 of the Section 03 of The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015; the State Government, with the concurrence of the Rajasthan High Court, hereby constitutes the following courts as Commercial Courts for the local limits of the Judgeships concerned as under:-

S.No.	Commercial Court	Jurisdiction of the local limits of Judgeship of
1.	Additonal District Judge No. 1, Ajmer	Ajmer
2.	Additonal District Judge No. 1, Alwar	Alwar
3.	Additonal District Judge No. 1, Barmer	Balotra
4.	Additonal District Judge, Banswara	Banswara
5.	Additonal District Judge, Baran	Baran
6.	Additonal District Judge No. 1, Bharatpur	Bharatpur
7.	Additonal District Judge No. 1, Bhilwara	Bhilwara
8.	Additonal District Judge No. 1, Bikaner	Bikaner
9.	Additonal District Judge No. 1, Bundi	Bundi
10.	Additonal District Judge No. 1, Chittorgarh	Chittorgarh
11.	Additonal District Judge, Churu	Churu
12.	Additonal District Judge, Dausa	Dausa
13.	Additonal District Judge, Dholpur	Dholpur
14.	Additonal District Judge, Dungarpur	Dungarpur
15.	Additonal District Judge No. 1, SriGanganagar	SriGanganagar
16.	Additonal District Judge No. 1, Hanumangarh	Hanumangarh
17.	Additonal District Judge No. 1, Jaipur Metropolitan	Jaipur Metro
18.	Additonal District Judge No. 1, Jaipur District	Jaipur District
19.	District Judge, Jaisalmer	Jaisalmer
20.	District Judge, Jalore	Jalore
21.	Additonal District Judge, Jhalawar	Jhalawar
22.	Additonal District Judge No. 1, Jhunjhunu	Jhunjhunu
23.	Additonal District Judge No. 1, Jodhpur Metropolitan	Jodhpur Metropolitan
24.	Additonal District Judge, Jodhpur District	Jodhpur District
25.	Additonal District Judge, Karauli	Karauli

S.No.	Commercial Court	Jurisdiction of the local limits of Judgeship of
26.	Additonal District Judge No. 1, Kota	Kota
27.	Additonal District Judge No. 1, Nagaur	Merta
28.	Additonal District Judge, Pali	Pali
29.	District Judge, Pratappgarh	Pratapgarh
30.	Additonal District Judge, Rajsmand	Rajsmand
31.	Additonal District Judge, Sawai Madhopur	Sawai Madhopur
32.	Additonal District Judge No. 1, Sikar	Sikar
33.	District Judge, Sirahi	Sirahi
34.	Additonal District Judge, Tonk	Tonk
35.	Additonal District Judge No. 1, Udaipur	Udaipur

By Order of H.E. the Governor

*(Signature)*  
 (Manoj Kumar Vyas)  
 Principal Secretary to the  
 Government

RAJASTHAN HIGH COURT, JODHPUR

No. General/III/2016/ 562 dated 21.4.2016  
 Copy forwarded to the following for information  
 and necessary action:-

1. All Registrars Rajasthan High Court, Jodhpur/  
 Bench, Jaipur and Registrar Class./CPC for  
 upload the same on high court website.
2. All District Judges with a direction to circulate  
 amongst all ADJs in his judgeship,
3. concerned courts
4. All administrative sections of Rajasthan High  
 Court, Jodhpur.

*(Signature)*  
 REGISTRAR (ADMN.)

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*21/4/16*  
*104/2016*